

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Date : 06.06.2023

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	61320/2023	06.06.2023	WP (C) - 12488/2019	BIKRAM SAMAL	C.O.		Order Dtd. 2023-06-01	WRIT BRANCH-4	(Seat No-19)
2	61321/2023	06.06.2023	WP (C) - 12485/2019	BIKRAM SAMAL	C.O.		Order Dtd. 2023-06-01	WRIT BRANCH-4	(Seat No-19)
3	61322/2023	06.06.2023	WP (C) - 12487/2019	BIKRAM SAMAL	C.O.		Order Dtd. 2023-06-01	WRIT BRANCH-4	(Seat No-19)
4	61323/2023	06.06.2023	WP (C) - 12486/2019	BIKRAM SAMAL	C.O.		Order Dtd. 2023-06-01	WRIT BRANCH-4	(Seat No-19)
5	61324/2023	06.06.2023	WP (C) - 12484/2019	BIKRAM SAMAL	C.O.		Order Dtd. 2023-06-01	WRIT BRANCH-4	(Seat No-19)
6	61325/2023	06.06.2023	BLAPL-1626/2023	B. B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2023-06-06	BAIL-2 (CRMINAL MISC-2)	(Seat No-12)
7	61326/2023	06.06.2023	BLAPL-6042/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2023-06-06	BAIL-2 (CRMINAL MISC-2)	(Seat No-11)
8	61327/2023	06.06.2023	ABLAPL-4853/2023	S. CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2023-06-06	BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
9	61329/2023	06.06.2023	BLAPL-2127/2023	SATYABRATA JENA, ADV FOR PETITIONER	GENERAL		Judgement Dtd. 2023-06-06	BAIL-2 (CRMINAL MISC-2)	(Seat No-7)
10	61330/2023	06.06.2023	ABLAPL-4971/2023	SUDARSAN PANDA	GENERAL		Order Dtd. 2023-06-06	BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
11	61331/2023	06.06.2023	ABLAPL-4902/2023	SUDARSAN PANDA	GENERAL		Order Dtd. 2023-06-06	BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
12	61332/2023	06.06.2023	CRLMC-1209/2023	S.S.K.SUBUDHI	GENERAL		Order Dtd. 2023-05-10	CRIMINAL MISC	(Seat No-1)
13	61333/2023	06.06.2023	CRLMP-1872/2022	SAMEER PATTNAIK, RESPONDENT	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-27)

14	61299/2023	06.06.2023	CRLMC-2917/2009	D NAYAK	GENERAL		Order Dtd. 2022-02-21	CRIMINAL MISC	(Seat No-1)
15	61300/2023	06.06.2023	WP (C) - 25393/2014	SUNDRI LATA SAHOO	GENERAL		Order Dtd. 2015-01-09	WRIT BRANCH-7	(Seat No-18)
16	61301/2023	06.06.2023	WP (C) - 8347/2020	C RANA	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH-5	(Seat No-47)
17	61302/2023	06.06.2023	WP (C) - 3684/2014	B K PATI	GENERAL		Order Dtd. 2022-09-12	WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
18	61303/2023	06.06.2023	WP (C) - 14809/2010	MOHAN KRISHNA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
19	61304/2023	06.06.2023	WP (C) - 14808/2010	MOHAN KRISHNA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
20	61305/2023	06.06.2023	WP (C) - 14807/2010	MOHAN KRISHNA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
21	61306/2023	06.06.2023	WP (C) - 14806/2010	MOHAN BEHERA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
22	61307/2023	06.06.2023	WP (C) - 14805/2010	MOHAN BEHERA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
23	61308/2023	06.06.2023	WP (C) - 14804/2010	MOHAN BEHERA	GENERAL		Order Dtd. 2023-04-13		(Seat No-109)
24	61309/2023	06.06.2023	CRLMC-754/2022	J V BARAL	GENERAL		Order Dtd. 2023-01-24	CRIMINAL MISC	(Seat No-6)
25	61310/2023	06.06.2023	WP (C) - 13557/2016	S K PRADHAN	GENERAL		Order Dtd. 2023-05-17	WRIT BRANCH-6	(Seat No-35)
26	61311/2023	06.06.2023	WA-460/2023	B K PATI	GENERAL		Order Dtd. 2023-04-20	WRIT APPEAL	(Seat No-4)
27	61312/2023	06.06.2023	FAO-302/2009	C RANA	GENERAL		Order Dtd. 2023-05-11	MISC. APPEAL SEC.	(Seat No-5)
28	61313/2023	06.06.2023	CRLMC-1706/2020	K MUND	GENERAL		Order Dtd. 2022-12-13	CRIMINAL MISC	(Seat No-1)
29	61314/2023	06.06.2023	ARBA-35/2022	B DAS	GENERAL		Order Dtd. 2023-05-05	M. J. C.	(Seat No-1)
30	61315/2023	06.06.2023	CONTC-1404/2023	SK MOHAPATRA	GENERAL		Order Dtd. 2023-05-12	CONTEMPT	(Seat No-2)
31	61316/2023	06.06.2023	CRLMC-410/2020	P A PANDA	GENERAL		Order Dtd. 2023-06-01	CRIMINAL MISC	(Seat No-3)

32	61317/2023	06.06.2023	CRLREV-110/2023	DILLIP KUMAR MALLICK	GENERAL		Order Dtd. 2023-05-09	CRIMINAL REVISION	(Seat No-3)
33	61318/2023	06.06.2023	CRLREV-32/2019	S C SUNDRA	GENERAL		Order Dtd. 9999-12-31	CRIMINAL REVISION	(Seat No-3)
34	61319/2023	06.06.2023	CRA-99/1995	P K LENKA	GENERAL		Order Dtd. 2023-06-01	CRIMINAL APPEAL	(Seat No-1)
35	61328/2023	06.06.2023	WP(C) - 5324/2003	K P BEHERA	GENERAL		Order Dtd. 2009-11-20 Counter,		(Seat No-1)